

HIGH COURT OF TRIPURA

AGARTALA

No. F. 40 (1)-HCT/JudI/ROSTER/2018/10842

7th December, 2018

His Lordship Hon'ble the Chief Justice has been pleased to order that the following roster shall come into effect from **13.12.2018** till further order.

<u>Division Bench</u>	
<p style="text-align: center;">Division Bench-I (Court No.1)</p> <p style="text-align: center;">Monday (Whole Day)</p>	<p>Hon'ble the Chief Justice Hon'ble Mr. Justice S. Talapatra</p> <p>Will take up:</p> <p style="text-align: justify;">Regular First Appeal (RFA) (DB matters), Miscellaneous First Appeal (MFA) (DB matters), First Appeal against Order (FAO) (DB matters), Matrimonial Appeal (MAT APP), First Appeal (FA), Income Tax Appeal (ITA), Central Excise Reference (CE. REF), Civil Revision Petition (CRP) (DB matters), Writ Appeal (WA), Writ Petition (C) (DB matters), Writ Petition (C) (PIL), Writ Petition (C) (CAT), Writ Petition (C) (HC), Central Excise Appeal, Criminal Appeal (Jail) other than the cases of the consolidated list, Criminal Appeal (DB matters), Criminal Leave Petition (DB matters), Criminal Death Reference, Writ Petition (Criminal), Contempt Case (Criminal) & Arbitration Appeal.</p>
<p style="text-align: center;">Division Bench-II (Court No.1)</p> <p style="text-align: center;">Tuesday & Wednesday (Up to lunch)</p> <p style="text-align: center;">AND</p> <p style="text-align: center;">Friday (if so required)</p>	<p>Hon'ble the Chief Justice Hon'ble Mr. Justice A. Lodh</p> <p>Will take up:</p> <p style="text-align: center;">Same as that of Division Bench-I.</p>
<p style="text-align: center;">Division Bench-III (Court No.2)</p> <p style="text-align: center;">Thursday & Friday (Up to lunch)</p>	<p>Hon'ble Mr. Justice S. Talapatra Hon'ble Mr. Justice A. Lodh</p> <p>Will take up:</p> <p style="text-align: justify;">All matters out of the Consolidated List notified on 30.11.2018 and 07.12.2018 and also other matters as may be directed by the Hon'ble Chief Justice.</p>

Single Benches

<p>Single Bench-I (Court No.1)</p> <p>Tuesday & Wednesday (After lunch)</p> <p>AND</p> <p>Thursday & Friday (Whole day)</p>	<p>Hon'ble the Chief Justice</p> <p>Will take up:</p> <p>Criminal Appeal (Jail), Regular Second Appeal/Second Appeal (RSA/SA), Second Appeal against Order (SAO), Miscellaneous First Appeal (MFA), Miscellaneous First Appeal (Fatal Accident), Miscellaneous First Appeal (EC), Arbitration Petition, Civil Revision Petition, MAC Appeal, Land Acquisition Appeal, Regular First Appeal (RFA) (SB matters), Transfer Petition (Civil), Transfer Petition (Criminal), Company Petition, Criminal Petition, Criminal Leave Petition, Criminal Appeal (SB matters), Bail Application & Anticipatory Bail Application.</p>
<p>Single Bench-II (Court No.2)</p> <p>Tuesday & Wednesday (Whole Day)</p> <p>AND</p> <p>Thursday & Friday (After lunch)</p>	<p>Hon'ble Mr. Justice S. Talapatra</p> <p>Will take up:</p> <p>Writ Petition (Civil) (SB matters), Regular Second Appeal/Second Appeal (RSA/SA), Second Appeal against Order (SAO), Criminal Appeal (SB matters), Criminal Appeal (Jail) (SB matters), Criminal Revision Petition, First Appeal Against Order (FAO) (SB matters) & Regular First Appeal (RFA) (SB matters).</p>
<p>Single Bench-III (Court No.3)</p> <p>Monday (Whole Day)</p> <p>AND</p> <p>Tuesday, Wednesday, Thursday & Friday (After lunch)</p>	<p>Hon'ble Mr. Justice A. Lodh</p> <p>Will take up:</p> <p>Same as that of Single Bench-II.</p>

Note:

- (1) All part-heard matters shall stand released. The Registry shall obtain appropriate direction from Hon'ble the Chief Justice with respect thereto.
- (2) Cases shall be listed for final hearing only out of the Consolidated Lists notified on 30.11.2018 & 07.12.2018.

- (3) Contempt Cases (Civil) and Caveat Petitions shall be listed before the concerned Bench.
- (4) Review Matters shall be listed before the concerned Bench.
- (5) Matters not covered under this Roster/left out shall be listed before the appropriate Bench only by order of Hon'ble the Chief Justice.

This is issued in supersession of all earlier orders issued in this regard.

By order,

Sd/-

(A. Debbarma)
Registrar (Judicial)

No. F. 40 (1)-HCT/Judl/ROSTER/2018/ 10843-68

7th December, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All the Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;

22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.


REGISTRAR (JUDICIAL)